

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205

IB-2414/ND/2019

C.A No- 257/C- V/ND/2020

IN THE MATTER OF:

Argus Global Logistics Pvt Ltd

Vs

Stockflow Express Pvt Ltd

...Applicant

...Respondent

SECTION

U/s. 9 of IBC,2016

Order delivered on 21.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For IRP : Mr. Alok Kaushik

ORDER

Ld. IRP has put in appearance and submitted that he has filed the first report. The same is taken on record.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)